

amended to encourage the reduction in the secondary fuel oil consumption.

Manufacture of low technology equipment

1303. SHRI K. RAMAMURTHY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the names of entrepreneurs from Tamil Nadu who have been encouraged to manufacture low technology equipment for use by the Oil and Natural Gas Commission in Tamil Nadu;

(b) the extent of work done in the seismic survey in Ariyalur-Pondicherry area by the Soviet experts for the exploration of oil and gas; and

(c) the steps being taken to utilise the associated gas from Bhuvanagiri oil well for power generation in Tamil Nadu ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM) : (a) The entrepreneurs from the State of Tamil Nadu who have been encouraged to manufacture equipment in medium and low-technology areas, under the Import Substitution programme of ONGC, are listed below :

1. Audco India Ltd., Madras.
2. BHEL, Trichy.
3. T. I. Diamond, Madras.
4. L. G. Balakrishnan & Co., Coimbatore.
5. Shree Ram Polyplast, Madras.
6. Sundaram Industries Ltd., Madras.
7. Marshall & Co., Madras.
8. Beat & Crompton, Madras.
9. Ashok Leyland, Madras.
10. Iyyappan Industries, Madras.

11. E. I. D. Parry, Madras.

12. Kaveri Engineering, Madras.

13. Fanner India Ltd., Madras.

14. Madras Industrial Products, Madras.

15. Universal Heat Exchangers Ltd., Coimbatore.

The equipment and items supplied/developed under the Import Substitution programme are not exclusively for use in Tamil Nadu and these may be used in any of the regions of ONGC.

(b) Two Soviet seismic parties, working in the area, have so far covered about 1030 line kms. of seismic surveys in the Arriyalur-Pondicherry area.

(c) The Tamil Nadu Electricity Board is preparing a feasibility report for setting up a 3.3 MW plant near Bhuvanagiri. For Planning purpose, ONGC has intimated the availability of 30,000 m³/day of gas for this project.

Amendments to Pulses, Edible Oil seeds and Edible Oils (Storage Control) Order, 1977

1304. SHRI E. AYYAPU REDDY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the representatives of trade and industry have represented to Government to withdraw the recent amendments to the Pulses, Edible Oilseeds and Edible Oils (Storage Control) Order, 1977;

(b) whether Government propose to withdraw the amendments in view of the representations received thereon; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA) : (a) Yes, Sir.

(b) and (c) Recent amendments to the Pulses, Edible Oilseeds and Edible